

[6 March, 2007]

RAJYA SABHA

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION (SHRI PRAFUL PATEL): (a) to (c) Out of 35 Non-Metro airports selected by Airports Authority of India (AAI) for development and modernisations, the city side development of Eight Non-Metro airports which are either Civil Enclaves at Defence Airfields or airports located in remote areas will be done by AAI. The city side development of the remaining Non-Metro airports will be done under Public Private Partnership (PPP).

Upgradation of Bagdogra Airport

734. SHRI TARINI KANTA ROY: Will the Minister of CIVIL AVIATION be pleased to state the proposals of Government to upgrade Bagdogra Airport?

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION (SHRI PRAFUL PATEL): Bagdogra airport in West Bengal belongs to Ministry of Defence (MoD) and Airports Authority of India (AAI) maintains a Civil Enclave (CE) at this airport, AAI has a plan for expansion of the present civil apron capacity from 3 number AB-320 types of aircraft to 8 numbers. AAI has also plans for expansion of the present Terminals Building subject to availability of land.

AAI's directive on resignation of Non-ATC employees

T735. SHRI DHARAM PAL SABHARWAL: Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether it is a fact that the Airports Authority of India has asked all the employees except Air Traffic Control employees to submit their resignation and work in joint venture companies;

(b) if so, whether employees are not satisfied with it and propose to go on strike;

(c) if so, the details thereof; and

(d) the action Government propose to take to resolve this issue?

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION (SHRI PRAFUL PATEL): (a) No, Sir.

(b) to (d) Do not arise.

†Original notice of the question was received in Hindi.